

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA.No.57 of 1998

New Delhi, this 28th day of January, 1998.

HON'BLE MR K. MUTHUKUMAR, MEMBER(A)
HON'BLE DR. A. VEDAVALLI, MEMBER(J)

K. V. Bhat
Deputy Director
Central Water Commission
Sewa Bhawan, R. K. Puram
New Delhi-110 066.

... Applicant

By Advocate: Shri K. K. Patel

versus

1. Union of India,
Through the Secretary
Government of India
Ministry of Water Resources
Shram Shakti Bhawan
New Delhi-110 001.

2. The Chairman
Central Water Commission
Sewa Bhawan, R. K. Puram
New Delhi-110 066.

... Respondents

O R D E R (ORAL)

Mr K. Muthukumar, M(A)

The learned counsel for the applicant, Shri K. K. Patel submits that the applicant has been granted the relief prayed for in this application and, therefore, he may be permitted to withdraw the application. Accordingly, this OA is dismissed as withdrawn.


(Dr A. Vedavalli)

M(J)


(K. Muthukumar)

M(A)